

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(1B) No.364/KB/2017

Present:

Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th December 2017, 10.30 A.M

Name of the Company	Vivid Colors Pvt Ltd.-Vs-Jenson & Nicholson (India) Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SURENDRA KUMAR
2. Mr. Nilayon Chatterjee ^{Adv}

Res Jenson and
Nicholson (I) Ltd
" "

Surendra Kumar
Adv
8.12.17
Peter
8.12.17

1. Shambhu Mitra, Adv. for Creditor/Petitioners
2. Aritra Basu, Adv. for the IRP.

J.m
8/12/17

ORDER

Ld. Counsel on behalf of Interim Resolution Professional (IRP) as well as Ld. Counsel for the financial creditor and the corporate debtor are present.

Ld. Counsel on behalf of IRP has filed progress report.

List on 12/01/2018.

8d
(Jinan K.R.)
Member (J)